

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1512(KB)2018
IA(I.B.C)/1927(KB)2023,
IA(I.B.C)/1129(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	PEC LIMITED VS SKYRISE OVERSEAS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Ms. Zeenat Shabab, Adv.]
Mr. Sanjit Kumar Nayak] Liq-in-person

Ms. Swapna Choubey, Adv.] For the Applicant in IA(I.B.C)/1129(KB)2023
Mr. Udit Agarwal, Adv.]

Mr. Adil Rashid, Adv.] For SPP ED

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1927(KB)2023:**
 - a. Let a copy of IA(I.B.C)/1927(KB)2023 be served upon the Enforcement Directorate.
 - b. Reply, if any, be filed within two weeks'.
 - c. List the matter on **12.06.2024**.
3. **IA(I.B.C)/1129(KB)2023:**
 - a. For continuation of hearing list the matter on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**